

Foreign banks operating in India

Total priority sector advances :	32% of net bank credit
Advances to SSI :	10% of net bank credit
Export credit :	12% of net bank credit

Anti dumping Duty on Import

515. SHRI INDRAJIT GUPTA : Will the Minister of COMMERCE be pleased to state:

(a) whether the steel manufacturers in the country including Steel Authority of India have complained that the import of cheaper hot rolled coils from South Korea, South Africa and Turkey have cut into their market shares locally and in the export market and have demanded an anti-dumping duty on import from these countries; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir. A petition was received by the Designated Authority for imposition of anti-dumping duties on import of HR Coils from South Korea, South Africa and Turkey.

(b) Since the petition was not properly documented, the petitioners were asked to furnish full details. The case was subsequently closed as no response was received from the petitioner industry.

Mineral based Industries

516. SHRI DADA BABURAO PARANJPE : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are aware of a pilot project scheme formulated to establish Mineral Based Industrial units in the rural areas of Madhya Pradesh; and

(b) if so, the progress made in this regard so far and the reaction of the Union Government thereto?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) No such scheme has been brought to the notice of Ministry of Industry by the Government of Madhya Pradesh.

(b) Does not arise.

Setting up of Spinning Mills

517. SHRI SADASHIVRAO DADODA MANDLIK :
SHRI A. VENKATESH NAIK:
SHRI ASHOK NAMDEO RAO MOHOL:
SHRI MADHAV RAO PATIL:

Will the Minister of TEXTILES be pleased to state:

(a) whether during the end of Eighth Plan the Government have to set up about 40 spinning mills in different States;

(b) if so, the details thereof, State-wise;

(c) whether all the proposed spinning mills have been set up in all the States;

(d) if so, the details thereof, State-wise and if not, whether the Government propose to set up such mills in the remaining States during Ninth Plan;

(e) if so, the details thereof; and

(f) the existing pattern for providing financial assistance to co-operative spinning mills?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) No, Sir.

(b) to (e) Do not arise.

(f) National Cooperative Development Corporation (NCDC) provides loan assistance to State Governments for contribution to the share capital in the cooperative spinning mills, particularly in the growers and handloom weavers mills. A statement indicating pattern of NCDC's assistance is attached.

Statement**Pattern of Assistance**

(%age of project cost)

Developed States	Handloom Weavers Coop. Spinning Mills			Growers Coop. Spng. Mills		
	New Mills	Expansion	Modernisation	New Mills	Expansion	Modernisation
1	2	3	4	5	6	7
Equity						
(i) Members Contribution as share capital	5.00	5.00	-	10.00	10.00	5.00
(ii) State Govt's share capital						
(a) Own resources	22.50	17.50	10.00	20.00	15.00	7.50

1	2	3	4	5	6	7
(b) With NCDC's loan assistance	22.50	17.50	10.00	20.00	15.00	7.50
Sub Total (ii)	45.00	35.00	20.00	40.00	30.00	15.00
Debt						
(iii) Term loans	50	60	80	50	60	80
	100	100	100	100	100	100
Cooperatively under-developed states						
Equity						
(i) Members Contribution as share capital	5.00	5.00	-	7.50	7.50	5.00
(ii) State Govt's share capital						
(a) Own resources	11.25	8.75	10.00	12.50	9.75	7.50
(b) With NCDC's loan assistance	33.75	26.25	10.00	30.00	22.75	7.50
Sub Total (ii)	45.00	35.00	20.00	42.50	32.50	15.00
Debt						
(iii) Term loans	50	60	80	50	60	80
Total	100	100	100	100	100	100

Supply of Coal to Steel Industries

518. SHRI NARESH PUGLIA: Will the Minister of COAL be pleased to state:

(a) whether the supply of coking coal from indigenous sources to the steel sector is not coping with the need of the steel industries;

(b) if so, the total monthly demand of coal by steel industries;

(c) whether poor quality of coal is being supplied to steel industries; and

(d) if so, the steps the Government propose to take to make availability of good quality of coal to steel industries in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Yes, Sir.

(b) All India Coking Coal demand assessed for the year 1998-99 for steel sector is 37.70 million tonnes which works out to 3.14 million tonnes/month. Against which the actual raw coking coal supply from CIL to steel plants during April, 1998 had been only 1.361 million tonnes.

(c) Ash percentage of coal supplied to steel plants is maintained at agreed levels, but there are a few slippages.

(d) Because of depletion in reserve of good quality coking coal in the country, supply of specified quality of coking coal to the washeries is getting affected. This is causing production of washed coal of somewhat inferior quality. Apart from commissioning two washeries at Kedia (CCL) and Madhuband (BCCL) which would produce desired quality of washed coal from presently available coking coal, the Government has also reduced the import duty on coking coal, so that steel sector may import required

quantity of desired quality coking coal for blending with indigenous coal.

Loans to Unemployed Youths

519. SHRI A.VENKATESH NAIK : Will the Minister of FINANCE be pleased to state:

(a) the number of educated unemployed youths in Karnataka who applied for loan from the nationalised banks for starting their own industries/ business during each of the last three years;

(b) the amount of loan sanctioned and disbursed by the said banks and the number of youths provided loans;

(c) the number of applications pending and the reasons for delay; and

(d) the time by which the remaining applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) and (b) A statement giving details in respect of Prime Minister's Rojgar Yojana (PMRY) is enclosed.

(c) and (d) Reserve Bank of India (RBI) have reported that number of applications pending with the banks under PMRY are 987, 2982, and 4786 for programme years 1995-96, 1996-97 and 1997-98 respectively. The reasons for pendency of applications are generally (i) bunching of applications towards the end of the programme year; (ii) incomplete applications (iii) borrowers not responding to the calls of the bank etc. RBI has further reported that